

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/19/KOB/2023
SECTION	SEC 241,242,213 C/ACT R/W RULE 34 & 81
NAME OF PARTIES	C K SUNIL V/S NEELAMBARI RESORTS PRIVATE LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	A C VENUGOPAL, A C VIDHYA
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI, ROC.

30 April 2024

O R D E R

CP(C/ACT)/19/KOB/2023

Learned Counsel, Mr. A C Venugopal appears on behalf of the Petitioner through virtual mode. Learned representing Counsel, Ms. Liz Johny appears on behalf of R1 to R4 & R6 through virtual mode. Learned ARoC, Ms. Bindu Vergis appears through virtual mode.

Both sides submits that pleadings are complete in the matter and the matter is ripe for final hearing. Registry is directed to list this matter before the regular bench for hearing on **19.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**